## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 877/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: M/s. Solara Active Pharma Sciences Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

## MENTIONED BY PRAECIPE

## **ORDER**

## T.C.P. No. 877/230-232/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- A mention has been made through a Praecipe dated 12.12.2017 with 2. Annexures of Consent Affidavit dated 1st December, 2017 of the sole unsecured creditor i.e. Strides Shasun Limited.
- The Registry is directed to put up with the record and to be listed for next 3. hearing on 20.12.2017.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

12.12.2017

Member (Judicial)